

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
LOK SABHA  
UNSTARRED QUESTION NO.3470  
TO BE ANSWERED ON THE 10<sup>TH</sup> AUGUST, 2021

**RASHTRIYA KAMADHENU AAYOG**

3470. ADV. A. M. ARIFF

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government is aware that the Constitution of India casts upon every citizen a duty to develop scientific temper, humanism and the spirit of inquiry and reform under Article 51A;

(b) if so, whether the Government will take stringent action against spreading unscientific and irrational facts in the name of Rashtriya Kamadhenu Aayog (RKA) against the Constitutional mandate;

(c) whether the Government will consider reviewing the unscientific and irrational contents in the website of Rashtriya Kamadhenu Aayog; and

(d) whether the Government will consider preventing the RKA from conducting 'Kamadhenu Gau Vigyan Prachar-Prasar Examination' as it would result in the spread of unscientific and irrational information in the country?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI PARSHOTTAM RUPALA)

(a). Yes, sir.

(b) to (d) The website of the Aayog has already been reviewed and unscientific content has been removed. No Kamadhenu Gau Vigyan Prachar-Prasar examination has been conducted by Rashtriya Kamdhenu Aayog.